389 St. Res. and AGRAHAYANA 18. 1902 (SAKA) Ct. PO (Amust.) Bill 290

12 hrs.

RE ADJOURNMENT MOTIONS

भी राम विलास पासवानः (हाजीपुर):

मध्यक्ष जी, पिछले स्त्र से आपको लिख कर

के देता था रहा हूं कि 5 हजार हरिजन,

मराठवाड़ा यूनिवसिटी का नाम बदलकर

डाक्टर अम्बेडकर यूनिवसिटी रखने के

सम्बन्ध में भूभी तक कोई कार्यवाही नहीं
की गई, इसके लिए जेल गर्मे हैं, इस

सम्बन्ध में मैं नोटिस दे रहा हूं, मोशन
दे रहा हूं।

मध्यक महोबय : मोशन दीजिए, मैं देख लुंगा :

श्री राम विलास पासवान : एडजर्नमेंट मोशन दिया है, कालिंग श्रटेंशन दिया है, मैं श्रापसे मिला भी था, श्रापने कहा था कि इस सम्बन्ध में मंत्री जी को कहा है, मंत्री जी इस सम्बन्ध में जवाब देंगे।

श्राप्यक्ष महोदय: ग्राप श्राज ग्रा जाद्यए, बात कर लेंगे।

SHRI RATANSINH RAJDA (Bombay South): I have given a notice under rule 197 about the brutal lathicharge on Afgan students.

... MR. SPEAKER: No, not allowed.

SHRI HARIKESH BAHADUR (Gorakhpun): Sir, kindly allow the adjournment motion on the brutal lathi charge on teachers in Rajasthan, as a result of which many teachers have been injured.

MR. SPEAKER: Not allowed.

PROF. MADHU DANDAVATE (Rajapur): Since you were not well, the Deputy-Speaker has said the privilege motion...

MR SPEAKER: I will inform you.

12.03 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF INDIAN PETROCHEMICALS CORPORATION LITE, 1979-80 AND MADRAS FERTILIBERS LITE, MANALI, 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEM CALS AND FERTILIZERS (SHRI DALBIR SINGH): On behalf of Shri P. C. Sethi, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of the Companies Act, 1955:—

- (1) (i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, for the year 1979-80.
- (fi) Annual Report of the Indian Petrochemicals Corporation Limited, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1529/80]

- (2) (i) Review by the Government on the working of the Madras Fertilizers Limited, Manali (Madras), for the year 1979-80.
- (ii) Annual Report of the Madras Fertilizers Limited, Manali (Madras), for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1550/80]

RE. CALLING ATTENTION

भी राजनाय सोनकर शास्त्री (सेंदपुर): प्रध्यक्ष महोदय, मैंने एक कालिय अटेंशन दिया था, जिसमें एक इंटिजन विद्यायका पर एक सब इंस्पेक्टर है पिस्तील तानी थी और उसके कच्चों की पिटाई की थी, उसका क्या हुआं?

झगर झापने महोषय : दिया या तो वह विचाराधीन है।

भी धनिक लाल मण्डल (झझारपुर) : विद्यार्थियों को छोड़ कर **अध्यक्ष** महोदय, शिक्षकों पर लाठी का प्रहार गुरू हो गया है। स.रकार किसी भी समस्या को शांतिपूर्ण हग से हल नहीं कर पारही है।

महोदय : मैं उत्तर दे ग्रध्यस चुका है।

भी धनिक लाल मण्डल : व्यवस्था का प्रश्न है।

ग्रध्यक्ष महोदय: ग्रोवर रूल, रोक दिया है।

श्री धनिक लाल मण्डल : हमारी बात सुन लीजिए, म्रापको रोकने का पूरा मधि-कार है, लेकिन ग्राप इस तरह से नहीं सुनेंगे तो हमारा यहां रहना और काम करना मुश्किल हो जाएगा।

ग्रध्यक महोदय : इतना लिबरल कोई नहा है।

श्री धनिक लाल मण्डल : यह सरकार हिंसा पर उतारू हो गई है।

ग्रध्यक्ष महोदय : ग्राप तो गृह मंत्री रहे हैं, ऐसा क्या कह रहे हैं।

श्री धनिक लाल मण्डल : हिसा का बढ़ता हुम्रा जो हाथ है इसको कहाँ जा कर थामा जाएगा ? सब तक त्रिद्याधियों पर लाठी, गोली चलती या लेकिन ग्रव टीचर्ज पर भी लाटी चल रही हैं। यह सरकार खुद हिसा बढ़ा रही है।

औ रामावतार शास्त्री : (पटना) : मेरा कांलिंग एटेंशन दो बजे क्यों रखा गवा है?

श्रध्यक्ष महोदय : माप तो खुद-समझदार भावमी हैं। कुछ सोच कर ही किया होगा ।

12.j5 hrs.

STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

SHRI* CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table English and Hindi versions of the following statements:—

- (1) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Hundred and Sixth Report (Sixth Lok Sabha) on Defence Services.
- (2) Statement showing Action Taken by Government on the recommendations contained in Chapter I of Hundred and Twentieth Report (Sixth Lok Sabha) on New Lines and Line capacity works.

12.00 hrs.

STATEMENT RE. COMPLETION OF DEMONSTRAT'ON SPONGE THE PLANT AT KOTHAGUDEM, IRON ANDHRA PRADESH

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIA-(SHRI P. **AFFAIRS** MENTARY I am very VENKATASUBBAIAH): happy, Sir, to inform the House that the demonstration sponge iron plant which was being put up by the Government of India at Kothagudem in Andhra Pradesh with the assistance of UNDP/UNIDO has been completed and the results achieved during the trial runs have been highly satisfactory. The capacity of the plant is, 30,000 tonnes per annum. The hon. Members are aware that there are two